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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 733/89

New Delhi this the 17th day of March, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

P. K. Sen S/O R. C. Sen,
SSO-II, QAE (Met),
Muradnagar,
Distt. Ghaziabad.

... Applicant

By Advocate Shri R. L. Sethi

Versus

1. Union of India through
Director General of Inspection
Quality Assurance, Ministry of
Defence, Deptt. of Defence
Production, New Delhi.
2. The Director,
Controllorate of Inspection,
Ishapore - 743144.
3. The Quality Assurance Officer,
QAE (Met), Muradnagar,
Distt. Ghaziabad.
4. Shri R. N. Ghosh, SSO (Gd.II),
DWP HQ, Deptt. of Defence
Production, New Delhi.

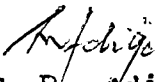
... Respondents

By Advocate Shri K. C. Mittal

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

Shri Sethi, learned counsel for the applicant,
submits that he has no instructions in this case. This
application is dismissed for non-prosecution.


(S. R. Adige)
Member (A)


(V. S. Malimath)
Chairman

/as/